

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JSSI HYDRAULICS PRIVATE LIMITED


RELEVANT PARTICULARS		
1.	Name of corporate debtor	JSSI HYDRAULICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/07/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140DL2007PTC165420
5.	Address of the registered office and principal office (if any) of corporate debtor	C-1/B, MANSAROVER GARDEN, NEW DELHI DL 110015 IN
6.	Insolvency commencement date in respect of corporate debtor	12/07/2022
7.	Estimated date of closure of insolvency resolution process	08/01/2023 (Being 180 days from date of receipt of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Debashis Nanda IBBI/IPA-003/IP-N00040/2017-18/10316
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: CS-14, C Floor, Ansal Plaza, Vaishali, Ghaziabad, 201010 E-mail- dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: CS-14, C Floor, Ansal Plaza, Vaishali, Ghaziabad, 201010 E-mail- cirp.jssihydraulics@gmail.com
11.	Last date for submission of claims	26/07/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) www.ibbi.gov.in b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the JSSI HYDRAULICS PRIVATE LIMITED on 12 July 2022.

The creditors of JSSI HYDRAULICS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 26 July 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(Debashis Nanda)
IP Regn. No. IBB/PA-003/IP-N00040/2017-18/10316
IRP in the matter of JSSI HYDRAULICS PRIVATE LIMITED

Date : 15 July 2022

Place : Vaishali